

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (As on 01.01.2013)

Service: Indian Corporate Law Service

Name of Officer (in full):

Denning K. Babu

Date of Birth:

25-Mar-1986

Designation: Assistant Official Liquidator

Ministry/Department/Office: Ministry of Corporate Affairs

Grade Pay: 5400

Present Pay:

21630

Name of district sub-division, Taluk and village in which property situated	Name and details of property - housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased.	* Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired- whether by purchase, lease**, mortgage inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
1	2	3	4	5	6	7	8
Ernakulam village, Thrikanarvattom Desom, Ernakulam District.	30.18 cents of dry land in Sy.No.132/1	Acquired by parents in my name.	*****	*****	Inheritance	NIL	100% ownership
Kumbalam Village, Maradu Sub-Dt., Ernakulam District.	13.50 cents of dry land in Sy.No286/1, Re-survey No.190/1, Block 15.	Inheritance/Gift from grandmother Mrs. Marykutty Thomas	*****	*****	Inheritance	NIL	100% ownership

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Nadama Village, Ernakulam District	18 cents of Land in Sy.No.499.	Acquired by parents in my name.	*****	Jointly held with Mrs. Marykutty Babu(Mother)	Inheritance	NIL	50% ownership
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Signature: 
 Date: 10/01/2013